

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:33
ANSWERED ON:02.07.2009
PAWAN HANS HELICOPTERS LTD.
Kalmadi Shri Suresh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the criteria to award miniratna status to a public sector company;
- (b) whether the Pawan Hans Helicopters Ltd. which is the largest helicopter operator in the country, satisfies the criteria;
- (c) whether the Pawan Hans Helicopters Ltd. has claimed sound financial health and has posted pre - tax profits for the last four years;
- (d) if so, the details thereof;
- (e) whether the company is planning to raise its fleet size through borrowing; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):The Department of Public Enterprises (DPE) lays down guidelines for award of Mini-Ratna status to Public Sector Enterprises (PSEs).
- (b):Pawan Hans Helicopters Limited (PHHL) does not fulfill all the criteria laid down by DPE.
- (c) and (d):PHHL has posted Pre-Tax Profit of Rs.64.59 crore in 2005-06, Rs18.61 crore in 2006-07, Rs.30.17 crore in 2007-08 and Rs.47.93 crore (provisional) in 2008-09.
- (e)and(f):The Board of PHHL has approved procurement of 10 helicopters (3 light and 7 medium) at a cost of Rs.394 crore of which Rs.282 crore (approximately) would be met through external borrowing.